List	List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice											
5. No.	Type of case	Case No.	Year	Party	District			Letter No. &Date				
1	FAFO	587	2002	Dilip Kumar Jain vs Mausooma Syed Hussain	Firozabad			1669/28.05.2016				
2	FAFO	605	2004	GAIL vs M/s SR Glass Industries Ltd	Firozabad			1674/28.05.2016				
3	FAFO	637	2006	Megh Singh Chaturvedi vs Tribhuan Nath	Firozabad			1671/28.05.2016				
4	FAFO	2450	2006	M/s Delux Glass Industries vs ESIC	Firozabad			1673/28.05.2016				
5	FAFO	475	2014	Deepak Rajauriya vs Sri Jawahar Lal Sharma	Firozabad			1670/28.05.2016				
6	FAFO	2151	2014	Sri Kailash Chandra Jain vs ESIC	Firozabad	64,051.00	Civil Judge	1672/28.05.2016				

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

FAPL

FAPL

294

482

2012

2000

BIJNOR

BIJNOR

						me, amaer and ord	CIG OF FIGHT DIC THE OF	ici oustice
S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPLD	399	2010	BIJNOR	SMT. MRIDULA AND OTHERS VS U.P. POWER CORPORATION LTD.			
				Divitor			ADD CIVIL JUDGE	1710/02.06.16
2	F APLD	294	2013	BIJNOR	NARENDRA SINGH AND OTHERS VS SMT. MAHENDRA KAUR AND	6 00 000	01/41 11/005	474466 66 46

Sileeti

1	FAPLD	200	2040	DILINIOD				
	FAPLU	399	2010	BIJNOR	SMT. MRIDULA AND OTHERS VS U.P. POWER CORPORATION LTD.	16,10,000	ADD CIVIL JUDGE	1710/02.06.16
							7.55 0.712 005 05	17 10/02.00.10
2	F APLD	294	2013	BIJNOR	NARENDRA SINGH AND OTHERS VS SMT. MAHENDRA KAUR AND			
		207	2010	DISTOR	OTHERS	6,00,000	CIVIL JUDGE	1711/02.06.16
2	E ADI	27	2044	DUNIOD	BUGUEST			

	FAPLU	399	2010	BIJNOR	SMT. MRIDULA AND OTHERS VS U.P. POWER CORPORATION LTD.	16,10,000	ADD CIVIL JUDGE	1710/02.06.16
2	F APLD	294	2013	BIJNOR	NARENDRA SINGH AND OTHERS VS SMT. MAHENDRA KAUR AND OTHERS	6,00,000	CIVIL JUDGE	1711/02.06.16
3	F APL	37	2011	BIJNOR	PUSHPENDRA KUMAR AND OTHERS VS U.P. POWER CORPORATION	5.83.778	ADD CIVIL JUDGE	1712/02 06 16

			2010	Divitor	SWIT. WIRIDOLA AND OTHERS VS U.P. POWER CORPORATION LTD.	16,10,000	ADD CIVIL JUDGE	1710/02.06.16
2	F APLD	294	2013	BIJNOR	NARENDRA SINGH AND OTHERS VS SMT. MAHENDRA KAUR AND OTHERS	6,00,000	CIVIL JUDGE	1711/02.06.16
3	F APL	37	2011	BIJNOR	PUSHPENDRA KUMAR AND OTHERS VS U.P. POWER CORPORATION	5.83.778	ADD CIVIL JUDGE	1712/02 06 16

SUSHIL KUMAR SHARMA VS SMT. UMA AND OTHERS

STATE BANK OF INDIA VS SRI ZAHIR AHMAD AND OTHERS

2	F APLD	294	2013	BIJNOR	NARENDRA SINGH AND OTHERS VS SMT. MAHENDRA KAUR AND OTHERS	6,00,000	CIVIL JUDGE	1711/02.06.16
3	F APL	37	2011	BIJNOR	PUSHPENDRA KUMAR AND OTHERS VS U.P. POWER CORPORATION	5,83,778	ADD CIVIL JUDGE	1712/02.06.16
4	FAPL	775	2014	BIJNOR	ZAHEER AHMAD VS STATE BANK OF INDIA AND OTHERS	6 12 853	ADD CIVIL JUDGE	1713/02.00.10

6.12.853

5.50.000

1.000.00

ADD CIVIL JUDGE

ADD CIVIL JUDGE

ADD CIVIL JUDGE

1713/02.06.16

1714/02.06.16

1715/02.06.16

2	F APLD	294	2013	BIJNOR	OTHERS	6,00,000	CIVIL JUDGE	1711/02.06.16
3	F APL	37	2011	BIJNOR	PUSHPENDRA KUMAR AND OTHERS VS U.P. POWER CORPORATION	5,83,778	ADD CIVIL JUDGE	1712/02.06.16
						0,00,110	, NDD CIVIE CODOL	17 12/02.00.10

Sheet1

395

2013

FIROZABAD

	List of (Civil Case	s transmitt	ed to District Co	ourts of Pecuniary Jurisdiction up to Bo 25 00 000/ (T						
		CASE			ourts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice						
S .NO.	Case Type	NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF	JUDGEMENT				
1	FAPL	356	2008	FIROZABAD	RAMESH SINGH AND OTHERS VS WAQF IDGAH AND OTHERS	APPEAL	PASSED BY	LETTER NO. DATE			
2	FAPL	167	1997	FIROZABAD	M/S NARAYAN GLASS WORKS VS CANARA BANK AND OTHERS	8,23,880	CIVIL JUDGE	1675/28.05.16			
3	FAPL	453	2010	FIROZABAD	M/S SRI BHAGWAN RICE MILL AND OTHERS VS U.P FINANCIAL	12,33,146.71	CIVIL JUDGE	1676/28.05.16			
4	FAPL	455	2009	FIROZABAD	CORPORATION AND OTHERS	12,00,000	CIVIL JUDGE	1677/28.05.16			

	IALL	336	2008	FIROZABAD	RAMESH SINGH AND OTHERS VO MASS ISSAUL	APPEAL	PASSED BY	LETTER NO./ DATE
2	FAPL	167	1997	FIROZABAD	RAMESH SINGH AND OTHERS VS WAQF IDGAH AND OTHERS	8,23,880	CIVIL JUDGE	
			1007	TINOZABAD	M/S NARAYAN GLASS WORKS VS CANARA BANK AND OTHERS	+		1675/28.05.16
3	FAPL	453	2010	FIROZABAD	M/S SRI BHAGWAN RICE MILL AND OTHERS VS U.P FINANCIAL	12,33,146.71	CIVIL JUDGE	1676/28.05.16
			2010	TINOZABAD	CORPORATION AND OTHERS VS U.P. FINANCIAL	12.00.000		
4	FAPL	455	2009	FIROZABAD	CORPORATION AND OTHERS	12,00,000	CIVIL JUDGE	1677/28.05.16
5	FAPL	358			KUMARI VEENA VS SRI RAMJIT SINGH	15.00.000		
		338	2011	FIROZABAD	SHAKILUDDIN KHAN VS SHAHZAD ALI AND OTHERS	15,00,000	CIVIL JUDGE	1678/28.05.16
6	FAPL	395	2013	FIDOZADAD	SHAHZAD ALI AND OTHERS	17 17 000	CIVIL HIDOE	10.020.00.10

BISARUDDIN VS SRI SHAHZAD ALI AND OTHERS

17.17.000

10.00.000

CIVIL JUDGE

CIVIL JUDGE

1679/28.05.16

1680/28.05.16